(b) to (d). Do not arise.

Nagarik Chetana Forum

- 184. SHRI JAGAT VIR SINGH DRONA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:
- (a) whether the Government are aware that the Nagarik Chetana Forum of Kanpur, had lodged a complaint with the National Human Rights Commission for not providing adequate amenities (viz. footpaths, roads, parks, drinking water, sanitary conditions etc.) to the people of Kanpur; and
- (b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): (a) and (b). The details of complaints are being gathered and will be laid on the Table of the Sabha.

[Translation]

Temporary Pharmacists

185. SHRI JANARDAN MISRA:

SHRI ARVIND TRIVEDI :

Will the PRIME MINISTER be pleased to state :

- (a) whether the services of temporary pharmacists working for a long period in the Divisional Hospital, Varanasi have not been regularised till date;
 - (b) if so, the reasons therefor;
- (c) whether the Government propose to regularise these temporary pharmacists;
- (d) if so, the time by which these pharmacists are likely to be regularised; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

[English]

Gauge Conversion

- 186. SHRI HARILAL NANJI PATEL : Will the PRIME MINISTER be pleased to state :
- (a) whether the Gauge Conversion work of Gandhidham-Bhuj-Nalia Railway Line into BG line taken in hand has made any progress;
- (b) if so, the details of conversion work completed so far:

(c)- whether the construction work is progressing according to the action plan as per the schedule;

Written Answer

- (d) if not, the difficulties being faced in this regard; and
- (e) the time by which it is scheduled to be completed and made functional?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) The work has not yet been taken in hand.

- (b) and (c). Do not arise.
- (d) Planning Commission's clearance is awaited for conversion of Bhuj-Nalia, Survey has been taken up.
 - (e) Will be decided once the work is taken up.

Urjagram Scheme

- 187 SHRI BASUDEB ACHARIA : Will the PRIME MINISTER be pleased to state :
- (a) the details of the Urjagram Scheme being sanctioned during 1995-96;
- (b) whether the Government have received any proposal from West Bengal; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN): (a) At present there are 412 ujragram projects in different parts of the country. Of these, 234 have been completed. Funds in the current year 1995-96 are being provided for ongoing projects to concerned State Governments as per the requests received from State Governments and availability of resources.

(b) and (c). Ten urjagram projects have so far been taken up in the State of West Bengal. Under the ujragram scheme, ujragram project proposals have to be sent by the State Governments with their comments. The State Government of West Bengal; have not submitted any ujragram proposal in the current year, 1995-96.

[Translation]

Gauge Conversion

- 188. SHRI RAM BADAN : Will the PRIME MINISTER be pleased to state :
- (a) whether the Government are ware that the Gauge Conversion work of Mau-Shahgani (U.P.) Railway Line is progressing at a snail's pace and if so, the steps proposed to be taken by the Government to expedite the work;
- (b) whether the Department of Railway has diverted the fund sanctioned for this area to the other works in Bihar: